185 Written Answers PHALGU

- (1) Approx. 175 KMs of Fibre Optics cable connecting main transmission station at Trombay and the receiving terminal at Loni.
- (2) Voice conversion and Transmission System at Trombay/Vashi/ Khopoli/Telegaon and Loni.
- (3) Six repair stations along the route for boosting the signals to the required strength.

Presently the system is providing voice communication between all the above points very satisfactorily.

(c) & (d). Yes, Sir. The entire, system, including cable and conversion/transmission equipment, has been imported from M/s. STC, U.K.

The total expenditure in foreign exchange covering cost of the system, spares, installation/commissioning and supervision charges, is estimated around £ 8,50,000.

Production and import of crude oil

358. SHRI C. MADHAV REDDI :

SHRI V. SOBHANADREES-WARA RAO :

- SHRI B.V. DESAI :
 - SHRI UTTAM RATHOD :
 - SHRI MADAN PANDEY :

SHRI BANWARI LAL BAIRWA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the estimated production of crude oil in India during 1985-86;

(b) the estimated gross quantity of crude oil proposed to be imported; and

(c) whether in view of the downward trend in the international oil prices, the import of crude oil through term contract on country to country basis is proposed to be changed in favour of spot purchases?

THE MINISTER OF STATE OF THE. MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) The anticipated production of crude oil in the country during 1935-86 is 29 94 million tonnes.

(b) The gross imports of crude oil are likely to be around 15 million tonnes.

(c) In view of fall in international oil prices it is proposed to import crude oil market related prices.

Random census of bio-gas plants by Khadi and Village Industries Comission

359. SHRI K. RAMAMURTHY : PROF. RAMAKRISHNA MORE :

SHRI MOOL CHAND DAGA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the random census of biogas plants set up under the aegis of the Khadi and Village Industries Commission has revealed that out of 13216 bio-gas plants; 826 bio-gas plants were untraceable in Bihar, Tamil Nadu and Maharashtra;

(b) whether final completion certificates in cases where subsidies have been paid in Madhya Pradesh for bio-gas programme, were not available in all the cases; and

(c) if so, the action proposed to be taken against the guilty officials of Khadi and Village Industries Commission ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) During the census of Gas plants in fourteen selected districts of Maharashtra, Tamilanadu and Bihar States, out of 13,216 bio-gas plants taken up for survey, 826 bio-gas plants were reported as non-existent.

(b) 60% subsidy was paid for 588 plants in Madhya Pradesh which were not fully completed and commissioned. Action has been taken to complete the incomplete